

DIVISION BENCH  
COURT – I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/17(KB)2024  
IN  
C.A.(CAA)/9(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
3. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	CHEVIOT CONSULTANCY LLP
UNDER SECTION	SEC 60-62 LLP ACT 2008

**Appearances (via video conferencing/physically)**

Mr. Anil Kumr, CS : For Petitioner

**ORDER**

1. Ld. Authorized Representative for the petitioner present.
2. At request, post this matter on 7/2/2024.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**